Name of the corporate debtor: Forward Shoes India Private Limited;

Date of commencement of liquidation: 11.12.2018

List of stakeholders as on: 22.02.2019

List of secured financial creditors

Kavitha Surana – Liquidator of Forward Shoes India Private Limited

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SI.		No.	Details of claim received				Detailsof	claimadm	Amount of			Amount of				
No.			Date of receipt	claimed	Amount o claim admitted	of claim	covered by security	security interest	of Security	covered	% share in total amount of claims admitte d	contingent claim		of claim rejected		ifany
1.	JM Financial Asset Reconstruction Company Limited	U67190MH2 007PLC1742 87		1,548,989,956. 31	1,548,989,95 .31	6 Secured		Yes	Note given below		91.47% based on the claim (not	0.00	0.00	0.00	0.00	91.47% based or the clain (not including amount
2.	JM Financial Asset Reconstruction Company Limited (Amt claimed by invoking Corporate Guarantee)	U67190MH2 007PLC1742 87		871,400,105.8 9	871,400,105. 9	8 Secured			-		includin g amount claimed by invokin g corporat e guarante		0.00	0.00	0.00	claimed by invoking corporate guarantee

3.	JM Financial	U67190MH2	11.01.2019	237,305,125.2	237,305,125.2	Secured		-	e	0.00	0.00	0.00	0.00	
		007PLC1742		0	0									
	Reconstruction	87												
	Company													
	Limited													
	(Amt claimed													
	by invoking													
	Corporate													
	Guarantee)													

<u>Note</u> - The assets of the Corporate Debtor comprises only of one asset being land and building on which the Corporate Debtor's factory was earlier built and the same is situated at Municipal Door No. 7, Adam Nagar Main Road, Pammal Village Tambaram Taluk, Kancheepuram District, Chennai 600 044. However, as the company has been non-operational for last few years, the same is now a vacant land and there is no factory situated in the address specified.